

Heavy Electricals Limited has been shrinking considerably;

(c) what is the present volume of orders with the BHEL and what percentage of the capacity can be utilised in complying with these orders during the current year and whether it will compare with the percentage capacity of production during the past two years; and

(d) what is Government's reaction to this reduction in order-list?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d) Based On firm orders received as on 31-3-86 the capacity utilisation of BHEL for the Seventh Plan period would be 59 per cent for thermal and 32 per cent for hydro sets. Constraint of resources for the setting up of new power plants is the principal cause of the low order book position. However, for 1986-87, the capacity utilisation for manufacture of thermal sets is estimated at 80 per cent and for hydro sets at 33 per cent; these figures compare well with the capacity utilisation during the past two years.

It is Government's policy to ensure maximum utilisation of the indigenous capacity. Import is resorted to only selectively and on merits, depending on the totality of circumstances.

Setting up New Refinery in Assam

992. SHRI VIJAYA MOHANA REDDY: SHRI B. SATYANARAYAN REDDY: SHRI YELLA SESI BHUSHANA RAO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the project for setting up of a new refinery in Assam has been finalised so far as per the terms of the Assam accord;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH): (a) to (c) The proposal to set up a refinery in Assam as part of the Assam Accord is still under the consideration of the Government.

Indian Standard Time

993. SHRI M. KADHARSHA:

SHRIMATI SUDHA VIJAY JOSHI; Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to advance the Indian Standard time;

(b) if so, what are the details thereof and the reasons therefor; and

(c) by when it is likely to be effected and what are the advantages likely to be derived as a result of that change?

THE MINISTER OF ENERGY (SHRI VASANT SATHE): (a) to (c) A suggestion has been received to consider the advancement of clock in summer based on the possible savings in commercial energy. The suggestion is being examined.

Setting assets of Union Carbide

994. SHRI RAMCHANDRA BHARADWAJ: SHRI GURUDAS DAS GUPTA: SHRI DHULESHWAR MEENA: SHRI N. E. BALARAM:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government's attention has been drawn to the report which published in the Times of India dated March 26, 1986 captioned "Carbides" 'scorched-earth' Policy" stating that the Union Carbide was selling, converting, or otherwise dispers-